

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated, Shillong the 19th June, 2014.

No. LJ(A) 77/2000/Pt/56 – In exercise of the powers conferred by Section 3 (1) of the Bengal, Agra, Assam Civil Courts Act 1887 (Act as adapted and amended by Meghalaya) and with the approval of the Hon'ble High Court of Meghalaya, the Governor of Meghalaya is pleased to invest Smti C. Dkhar, Additional District & Sessions Judge, Shillong with the powers of Additional District Judge with immediate effect and until further orders to enable her to exercise such powers within local limit of her jurisdiction.


(L.M. Sangma)

Secretary to the Government of Meghalaya,
Law Department.

Memo. No. LJ(A) 77/2000/Pt/56-A

Dated, Shillong the 19th June, 2014.

Copy to :-

1. P.S. to Chief Minister for information of Hon'ble Chief Minister.
2. P.S. to Deputy Chief Minister, Law for information of Hon'ble Deputy Chief Minister.
3. The Advocate General, Meghalaya.
4. The Additional Advocate General's, Meghalaya.
5. The Registrar General, High Court of Meghalaya, Shillong. This has reference to his notification Memo. No. HCM.II/141/2014/1693 dated 11-06-2014.
6. The Accountant General (A&E), Meghalaya, Shillong.
7. Shri A. Ripnar, the District & Sessions Judge, Shillong.
8. Smti C. Dkhar, Additional District & Sessions Judge, Shillong.
9. The Director General of Police, Meghalaya, Shillong.
10. The Superintendent of Police (CBI/ACB), Shillong.
11. The Superintendent of Police, East Khasi Hills, Shillong.
12. Chief Administrative Officer, office of the District & Sessions Judge, Shillong.
13. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
14. Home (Police) Department).
15. Presidents, All Bar Associations, Shillong/ Jowai/ Tura.
16. All Deputy Commissioner's.
17. Personnel (A) Department.
18. Law (B) Department.
19. Personal file of the officer.
20. D.E.O., L.R. Office, Shillong for uploading the notification in Law Department Web Site.
21. Guard file.

By Order etc.,



Secretary to the Government of Meghalaya,
Law Department.